

Sl. No.	States/UTs	2010	2011	2012
21	Punjab	119	269	287
22	Rajasthan	141	160	164
23	Sikkim	0	0	0
24	Tamil Nadu	1,022	1,412	1,852
25	Tripura	12	3	3
26	Uttarakhand	22	13	11
27	Uttar Pradesh	1,624	2,338	1,630
28	West Bengal	137	168	134
29	Andaman and Nicobar Islands	1	1	0
30	Chandigarh	19	21	33
31	Dadra and Nagar Haveli	2	4	8
32	Daman and Diu	2	1	1
33	Delhi	137	105	114
34	Lakshadweep	0	0	0
35	Puducherry	18	33	20
TOTAL ALL INDIA		6,203	6,824	6,600

Delayed highway projects

601. DR. PRABHAKAR KORE: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that various highway projects in the country had been stuck due to various reasons;

(b) if so, what are the reasons therefore and how many highway projects had been stuck as a result thereof; and

(c) what are the steps taken by Government to revive and expedite such highway projects?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHAN PAL): (a) and (b) Yes, Sir. About 34 projects of Ministry being implemented by National Highway Authority of India and State PWDs have been terminated/foreclosed/LOA withdrawn as on date, partly due to delay in fulfillment of Governments condition precedent and partly due to the unsatisfactory performance of the Concessionaires/Contractors, shortage of equity and debt obligation to Banks etc.

(c) The progress of the projects has been reviewed to sort out the issues related to slow progress and inadequate funds and steps are taken for exit for equity investors, premium rescheduling, securitization of road sector loans, mutual termination /cancellation of awarded road projects and re-bidding, close coordination with other ministries and revamping of dispute resolution mechanism etc.

Condition of roads under National Highway Development Project

†602.SHRI VIJAY GOEL:

SHRI PRABHAT JHA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that most of the roads constructed under the National Highway Development Project (NHDP) deteriorate even before their life span;

(b) if so, whether action is being taken against the culprits by identifying such roads;

(c) whether it is also a fact that complaints regarding quality of roads constructed under NHDP are being received by Government; and

(d) if so, the number of complaints received during the last two years and the details of the action taken in these cases, so far?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHAN PAL): (a) and (b) The deficiencies observed are rectified by the Contractor/ Concessionaire as per contract provisions to check deterioration and keep road in traffic worthy condition. Quality of construction of National Highways is monitored and supervised by the Supervision consultant / Independent Engineer engaged by NHAI. The Consultant's teams are having number of expert engineers to look after

†Original notice of the question was received in Hindi.